

Cr1.A.No. 321 OF 2001

ITEM No.11

Court No. 3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal.No. 321/2001(For Preliminary Hearing)

RAJESH KUMAR SINGH

Appellant (s)

VERSUS

HIGH COURT OF JUDICATURE OF M.P.

Respondent (s)

(With Appln(s). for exemption from filing O.T. and ex-Parte stay)

Date : 04/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) Mr. P S Mishra, Sr. Adv.
Mr. M.C. Dhingra, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

Exemption from filing O.T. is allowed.

Appeal is admitted.

Stay of the High Court's order.

(D.P. WALIA)
COURT MASTER

(VIJAY AGGARWAL)
COURT MASTER